NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.(IB). No. 245/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name	of the Company	Shree Shyam Inorganic	Pvt. LtdVersus-RHD Enterpr	ise Pvt. Ltd.
Un	der Section	9 IBC	X 1995	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. M. A. K. Upadlygg Adr Far Corporter

17/11/17

ORDER

No one is present from the operational creditor's side. Ld. Counsel for the corporate debtor is present.

List on 07/12/2017.

Sd (Jinan K.R.)

Member (I)

(Vijai Pratap Singh) Member (I)

Sd